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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 185/BB/2019	For hearing	Sec 241- 242 of CA 2013	Mr. Bindesh Dutt	Vivekananda. S, Advocate	M/s Impact Safety Glass Works Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Theerthesh B.S
for S. Vivekananda
9738925078
for Petitioner

ADVOCATE FOR RESPONDENT/s:

Uday Shankar Assets Deshpande
ASHMITA DESHPANDE
9482848179

ORDER

Heard Shri Theerthesh B.S., learned Counsel for the Petitioner and Ms. Asmita Deshpande, learned Counsel for the Respondent.

Learned Counsel for the Petitioner requests time due to personal inconvenience of the Counsel on record.

Post the case on **06.02.2020**.

Member (T)

Krishna

Verified

Court Officer

Member (J)